

**Central Administrative Tribunal
Principal Bench**

**C.P. No. 57/2017
in
O.A No.628/2015**

New Delhi, this the 17th day of May, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. P.K. Basu, Member (A)**

Dr. M.K. Sharma,
District Welfare Officer,
Age 53 years,
S/o Late Sh. Harswaroop Sharma,
R/o D-2, Sewakutir Staff Flats,
B.B. Marg, Kingway Camp,
Delhi-110009.

...Applicant

(None)

Versus

1. Ms. Dil Raj Kaur
Secretary, Social Welfare,
Govt. of NCT Delhi,
GLNS Complex, Delhi Gate,
New Delhi – 110 002.
2. Sh. M. M. Kutty,
Chief Secretary,
Govt. of NCT of Delhi,
5th Level, Delhi Secretariat,
I.P. Estate,
New Delhi.

...Respondents

(By Advocate : Ms. Sangeeta Rai)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (A) :-

None appears for the applicant.

2. The learned counsel for respondents while producing the orders dated 17.03.2017 and 28.02.2017, submitted that they have fully complied with the orders of this Tribunal passed in OA No.628/2015 dated 21.01.2016.

3. Since the Tribunal while disposing of the OA directed the respondents only to examine the case of the applicant and to pass the appropriate orders, we are satisfied that the respondents have complied with the orders of this Tribunal.

4. In the circumstances, in view of the substantial compliance, the CP is closed. Notices are discharged. However, the applicant is at liberty to question the orders, now, passed by the respondents, in accordance with law. No costs.

(P.K. Basu)
Member(A)

(V. Ajay Kumar)
Member(J)

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